

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TRISTAR GLOBAL INFRASTRUCTURE PRIVATE LIMITED-IN-LIQUIDATION

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Tristar Global Infrastructure Private Limited-in-liquidation
2.	Date of incorporation of corporate debtor	03/04/2003
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies- New Delhi
4.	Corporate Identity No. of corporate debtor	U72203DL2003PTC119728
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: C-207, Sarvodya Enclave New Delhi - 110017
6.	Date of closure of Insolvency Resolution Process	October 11, 2020
7.	Liquidation commencement date of corporate debtor	October 12, 2020
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Arvind Garg Reg. No. - IBBI/IPA-003/IP-N00029/2017-2018/10189
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 302-A, Pal Mohan Plaza, Deshbandhu Gupta Road, Karol Bagh, New Delhi – 110005. E-mail: arvindgarg31@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 302-A, Pal Mohan Plaza, Deshbandhu Gupta Road, Karol Bagh, New Delhi – 110005. E-mail: tristar.arvind@gmail.com
11.	Last date for submission of claims	November 16, 2020

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench-III has ordered the commencement of liquidation of the TRISTAR GLOBAL INFRASTRUCTURE PRIVATE LIMITED-IN-LIQUIDATION on October 12, 2020.

The stakeholders of TRISTAR GLOBAL INFRASTRUCTURE PRIVATE LIMITED-IN-LIQUIDATION are hereby called upon to submit their claims with proof on or before November 16, 2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Arvind Garg

Place: New Delhi

Date: October 15, 2020

